GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 131 ANSWERED ON 02.02.2021

PMAY-G IN UTTAR PRADESH

131. SHRI PANKAJ CHAUDHARY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether toilets are also being constructed in houses constructed under the Pradhan Mantri Awas Yojana Gramin (PMAY-G);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the actual amount sanctioned to the State of Uttar Pradesh for the houses to be constructed under PMAY-G during the last five years?

ANSWER

MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (c): Construction of a toilet has been made an integral part of the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) house. The PMAY-G house is treated as complete only after the toilet has been constructed. Provision has been made in the Framework of Implementation (FFI) of PMAY-G for an assistance of Rs.12,000 for construction of toilets to eligible beneficiaries through funding from Swachh Bharat Mission-Gramin (SBM-G)/Mahatama Gandhi National Rural Employment Scheme (MGNREGS) or any other dedicated financing source. 14,35,489 Houses with toilet have been constructed in Uttar Pradesh under PMAY (G) since the launch of the Scheme in 2016.

(d): The details of actual amount sanctioned to the State of Uttar Pradesh for the houses to be constructed under PMAY-G during the last five years are as under:

_				(Rs.in lakh)
Amount Sanctioned/Released* under Pradhan Mantri Awaas Yojana-Gramin from 2016-17 to				
2020-21				
				2020-2021 (As on
2016-2017	2017-2018	2018-2019	2019-2020	01.02.2021)
223980.445	494806.433	277585.808	114564.409	207762.23

*Source: As per ECR